

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3914

ANSWERED ON:31.07.2009

RECOVERY OF LOANS

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**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Private Sector Banks are not following the guidelines issued by the Reserve Bank of India (RBI) for recovery of loans;
- (b) if so, the details thereof during the last three years, bank-wise;and
- (c) the action taken / being taken by the Government against such banks?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): Reserve Bank of India (RBI) has issued guidelines relating to engagement of recovery agents by banks on 24th April, 2008. No instance of non-compliance of these guidelines by private sector banks has come to the notice of RBI and Government.